

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/265/CHE/2022  
**NAME OF THE PETITIONER(S)** : Indian Bank  
**NAME OF THE RESPONDENTS** : D R Balakrishna Raja  
**UNDER SECTION** : Sec 95 of IBC, 2016

---

**ORDER**

Present: None for the Petitioner.

None for the Respondent.

Ms. Mekala, IRP in person..

File taken up today, as 30.06.2024 the date fixed in the petition was holiday being Sunday.

IRP submits that she has already filed the report and served the copy on the parties on 14.06.2024.

List this petition along with the report for hearing on **30.07.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)